

492  
**Jammu and Kashmir Pollution Control Committee**

Parivesh Bhavan, Forest Complex || Silk Factory Road  
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi.**

No: JKPCC/NGT/OA 653-2024/1661-62

Date:- 08-01-2025

**Sub:- Compliance Report of Jammu and Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 18.09.2024 passed in OA No. 653 of 2024 titled Yasser Farooq Khan Versus UT of J& K & Ors.**

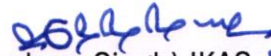
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order **dated 18.09.2024 passed in OA No. 653 of 2024 titled Yasser Farooq Khan Versus UT of J& K & Ors**, the Compliance Report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the Compliance Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Your faithfully,

**Encl:- As Above**

  
(Ghansham Singh) JKAS 8.1.25  
Member Secretary  
J&K PCC

Copy to the:-

- 1) Sh. G. M Kawoosa, Additional Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

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# Before the Hon'ble National Green Tribunal Principal Bench, New Delhi

Original Application No. 653 of 2024

**IN THE MATTER OF:** **Yasser Farooq Khan Applicant Versus  
UT of J& K & Ors.**

**Compliance Report of Jammu and Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 18.09.2024 passed in OA No. 653 of 2024 titled Yasser Farooq Khan Versus UT of J& K & Ors.**

**Background:**

That the Hon'ble National Green Tribunal was pleased to issue the following directions vide order dated **18.09.2024** in **OA No. 653 / 2024:-**

- 7. Learned Counsel for respondent no. 12, learned Counsel for respondents no. 9, 10, 14 and 17 and learned Counsel for respondents no. 15 and 16 also seek time for filing of their replies/responses.*
- 8. Further Action Taken Report be filed by J&KPCC within two months and replies/responses by respondents no. 9, 10, 11, 12 and 14 to 17 be filed at least one week before the next date of hearing fixed.*

In compliance to the directions of Hon'ble National Green Tribunal dated 18-09-2024 in **OA No. 653 of 2024,**

In response to the show cause notices issued by the J&K PCC, the proprietors of the stone crushers/ HMPs had furnished their responses and submitted that they have made good / rectified the deficiencies pointed out by the joint committee constituted by the J&K PCC, which were examined by the J&K PCC and accordingly, the joint committee already constituted by the J&K PCC was directed to conduct fresh inspection of all these stones and

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HMPs and furnish a report w.r.t. following additional Terms of References (ToRs) vide this office letter No. JKPC/NGT/2024/1394-1399 dated 21-11-2024, **copy enclosed as Annexure-1.:**

- 1) To check the impact of noise and dust pollution in and around premises of stone crushers/hot mix plants by monitoring of Ambient Air Quality and Ambient Noise level.
- 2) To ascertain the source of raw material used by these units in each case during the last one year.
- 3) To verify the current status of PCDs and PCMs installed in these units after conduct of earlier inspection by the Committee.

The committee constituted by the J&K PCC conducted monitoring of the Ambient Air Quality and Ambient Noise of all these stone crushers and HMPs from 12 December 2024 to 17<sup>th</sup> December 2024 and furnished a report. **(Copy of the report is enclosed as Annexure-2).**

As per the report, all the operational stone crushers/ HMPs have Ambient Air Quality and Ambient Noise level within the permissible limits.

Similarly, the joint committee constituted by the J&K PCC also conducted fresh spot inspection w.r.t. current status of PCDs/PCMs installed in these units (after conduct of earlier inspection) on 7<sup>th</sup> & 8<sup>th</sup> January, 2025. The committee is examining the entire record of these stone crushers / HMPs to ascertain the source of raw material used by these units in each case during the last one year.

In case of following 2 units, during the fresh inspection, after verification, the requisite PCDs/PCMs were found in place and thereafter their consent was renewed.


- 1) M/s Ghai Stone crusher and HMP, Gundi Drungli Nallah, Kanakote, Poonch.

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2) M/s Ghulam Nabi Mir stone crusher & HMP, Haveli Poonch.

Since, the joint committee constituted by the J&K PCC is scrutinizing the documents of all these stone crushers / HMPs and cross checking with relevant record and may require little more time to complete the exercise. After receipt of the report of the joint committee further necessary action under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**Prayer:**

In the premises, it is therefore respectfully prayed that the Compliance report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Ghansham Singh)  
Member Secretary 8.1.25  
J&K PCC

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkpcb@gmail.com  
membersecretaryjkpcb@gmail.com

0191 – 2472881, 2476925



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Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006

Silk Factory Road  
Rajbagh, Srinagar, 190 008

- (1) Sh. H.S. Geloch, AEE/D.O PCC Samba (South)
- (2) Sh. Sanjay Rathore, JEE/Divisional Officer PCC Jammu (North)
- (3) Sh. Arshad Nazir Malik, JEE Divisional Officer PCC Rajouri

No.: JKPC/NGT/ 2024/ 1394-1399

Dated: 21-11-2024

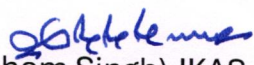
**Sub:-Monitoring of Ambient Air Quality and Ambient Noise level of stone crushers/Hot and Wet Mix Plants in District Poonch, in OA No. 653/2024 titled Yasser Farooq Khan Vs UT of J&K & Ors. before the Hon'ble NGT.**

Ref:- Committee constituted vide this office No.: JKPC/NGT/OA 168-172 dt: 13-06-2024.

In connection with the above subject and reference, the committee constituted by the J&K PCC shall again visit the stone crusher units / Hot and Wet Mix plants of District Poonch, which are figuring in the OA No. 653/2024 titled Yasser Farooq Khan Vs UT of J&K & Ors. before the Hon'ble NGT and after conducting site inspection afresh shall submit report on the following points:-

1. To check the impact of Noise and dust pollution in and around premises of stone crushers/Hot Mix plants by monitoring of Ambient Air Quality and Ambient Noise level
2. To ascertain the source of raw material used by these units in each case during the last one year.
3. To verify the current status of PCDs and PCMs installed in these units after conduct of earlier inspection by the committee.

The Committee after conducting site inspection shall submit report within 15 days with complete details and recommendations alongwith photographs.

  
(Ghansham Singh) JKAS 21.11.24  
Member Secretary  
J&K PCC, Jammu

Copy to the:-

1. The Regional Director, PCC Jammu for information.
2. All Committee Members.
3. Dr. Anju Sidha, Coordinator Labs, PCC Jammu for information and with the direction to depute representative of the Air Lab with the joint committee for conducting monitoring of the Air and Noise Level.

**AIR ANALYSIS REPORT:**

Dated on: - 01-07-2024  
 Report No: - 18 of 2024

Subj: - Monitoring / analysis report of Stone Crushers of District Poonch (w.e.f 12/12/2024 to 17/12/2024).  
 Ref: - JKPC/NGT/2024/1394-1399; Dated: 21-11-2024.

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S.No	Name of the Units	Locations	Geo- coordinates	Results evaluated for particulate matter	Remarks
1.	M/s Himalyan Stone Crusher, Pandhali Nallah (Mohra Bachat) Surankote	1. Inside the premises of the Stone Crusher 2. Around the Crusher (on the roof top Mohd Shabir Shah)	Lat: 33.684596 Long: 74.270714 Lat: 33.683482 Long: 74.271977	328 µg/m <sup>3</sup> SPM 79 µg/m <sup>3</sup> PM <sub>10</sub>	Results within the permissible limit Results within the permissible limit
2.	M/s Masood Ahmad Stone Crusher village Kalai, Tehsil Haveli.	1. Inside the premises of the Stone Crusher 2. Around the Crusher (on the roof top of Pervaiz Iqbal)	Lat: 33.738412 Lat: 74.182107 Lat: 33.741303 Long: 74.178984	323 µg/m <sup>3</sup> SPM 69 µg/m <sup>3</sup> PM <sub>10</sub>	Results within the permissible limit Results within the permissible limit
3.	M/s Mehnaz Stone Crusher village Kalai, Tehsil Haveli.	1. Inside the premises of the Stone Crusher 2. Around the Crusher (on the roof top of Pervaiz Iqbal)	Lat: 33.738306 Long: 74.181865 Lat: 33.741303 Long: 74.178984	422 µg/m <sup>3</sup> SPM 69 µg/m <sup>3</sup> PM <sub>10</sub> - as mentioned at S.No 2 due to same latitude and longitude.	Results within the permissible limit (Both the crushers namely M/s Masood Ahmad Stone Crusher and M/s Mehnaz Stone Crusher are adjacent to each other)
4.	M/s Chai Stone Crusher village Gundi Drungli Nallah (Kanakote), Poonch	1. Inside the premises of the Stone Crusher 2. Around the Crusher (no residential house/area was found near the crusher)	Lat: 33.762770 Long: 74.129007 .....	444 µg/m <sup>3</sup> SPM .....	Results within the permissible limit
5.	M/s Chestl Enterprises Stone Crusher village Gundi Drungli Nallah (Kanakote), Poonch	Non-operational			
6.	M/s 79 RCC GREFF Stone Crusher village Gundi Drungli Nallah (Kanakote), Poonch	Non-operational			
					Monitoring was not conducted due to some technical fault in the chamber of the crusher.

	M/s Gihlam Nabl Mir Stone Crusher village Mangnar Tehsil Havell	1. Inside the premises of the Stone Crusher. 2. Around the Crusher (single house situated at an elevation of 150 mtrs from the crusher site).	Lat: 33.751238 Long: 74.065899 .....	320 µg/m <sup>3</sup> SPM .....	Results within the permissible limit Monitoring was not conducted due to non-availability of power supply in the near by house of the crusher. Results within the permissible limit
8.	M/s Bharat Stone Crusher village Dara Dullian, Havell	1. Inside the premises of the Stone Crusher. 2. Around the Crusher (no residential colony was found upto 300 mtrs.)	Lat: 33.750897 Long: 74.048510 .....	413 µg/m <sup>3</sup> SPM .....	No Residential area was found upto a distance of 300 mtrs as the area around the crusher was mostly Banjar Kadim land which was not feasible for monitoring. Results within the permissible limit
9.	M/s MY Stone Crusher village Dingla/Janyar, Bandi Chechlyan Poonch	1. Inside the premises of the Stone Crusher 2. Around the Crusher (On the roof top of Mohd Kabir)	Lat: 33.757172 Long: 74.153195 Lat: 33.757988 Long: 74.153450	520 µg/m <sup>3</sup> SPM 96 µg/m <sup>3</sup> PM <sub>10</sub>	Results within the permissible limit Results within the permissible limit
10.	M/s Patel Engneering Limited village Buflaz, Surankote	1. Inside the premises of the Stone Crusher 2. Around the Crusher (near the school)	Lat: 33.612661 Long: 74.353712 Lat: 33.611772 Long: 74.355175	219 µg/m <sup>3</sup> SPM 77 µg/m <sup>3</sup> PM <sub>10</sub>	Results within the permissible limit Results within the permissible limit

Note:

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- Standard permissible limit of Suspended Particulate Matter for Stone Crushers = 600 µg/m<sup>3</sup>
  - Standard permissible limit for 24 hourly Ambient Air Quality (PM10) = 100 µg/m<sup>3</sup>
  - All Hot mix plants remained closed at the time of scheduled monitoring
  - Photographs of the locations enclosed.

Monitoring team: - 1. Air & Noise monitoring team of JKPCJammu was accompanied by Divisional Officer JKPCJ Poonch.

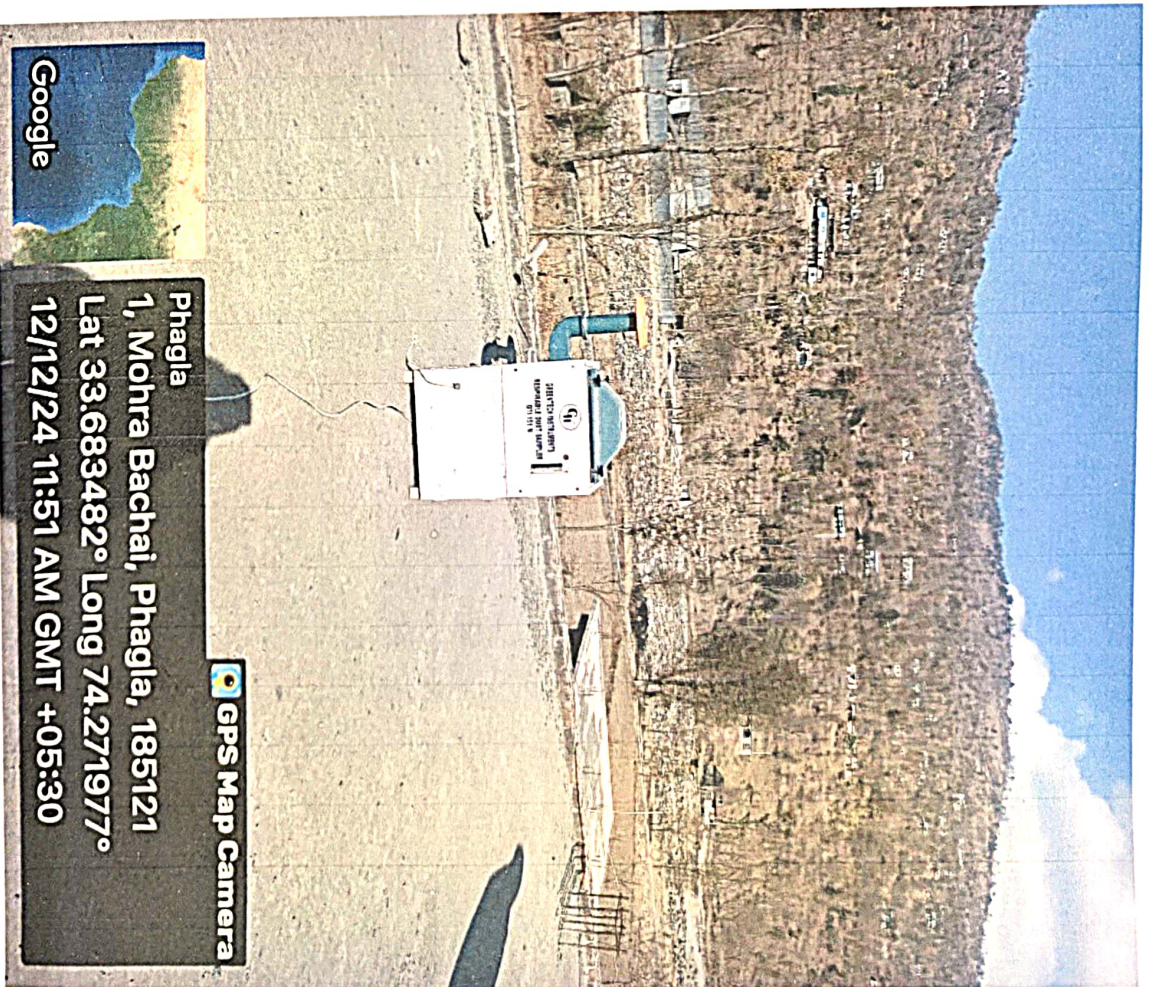
Lab Assistant

*Suman Pathak*  
Suman Pathak  
I/c Air Lab,  
JKPCJ, Jammu.

Location 1: Inside the premises of the Stone Crusher

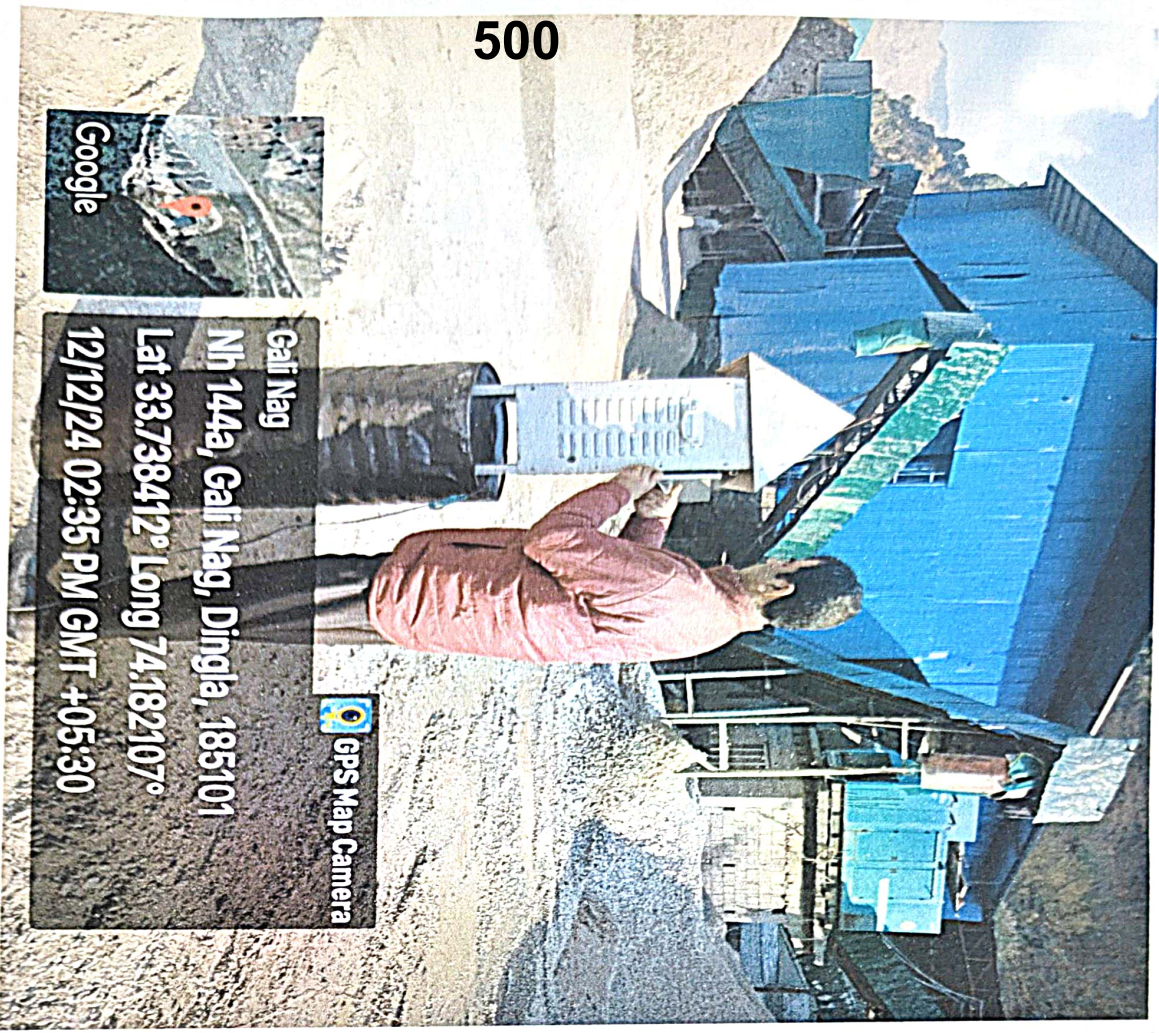


Location 2: Around the Crusher



M/s Himalyan Stone Crusher, Pandhali Nallah (Mohra Bachai) Surankote

Location 1: Inside the premises of the Stone Crusher



**Gali Nag**  
 Nh 144a, Gali Nag, Dingla, 185101  
 Lat 33.738412° Long 74.182107°  
 12/12/24 02:35 PM GMT +05:30

GPS Map Camera

Location 2: Around the Crusher



**P5rh+rV4, 185101**  
 Lat 33.741303° Long 74.178984°  
 12/12/24 03:52 PM GMT +05:30

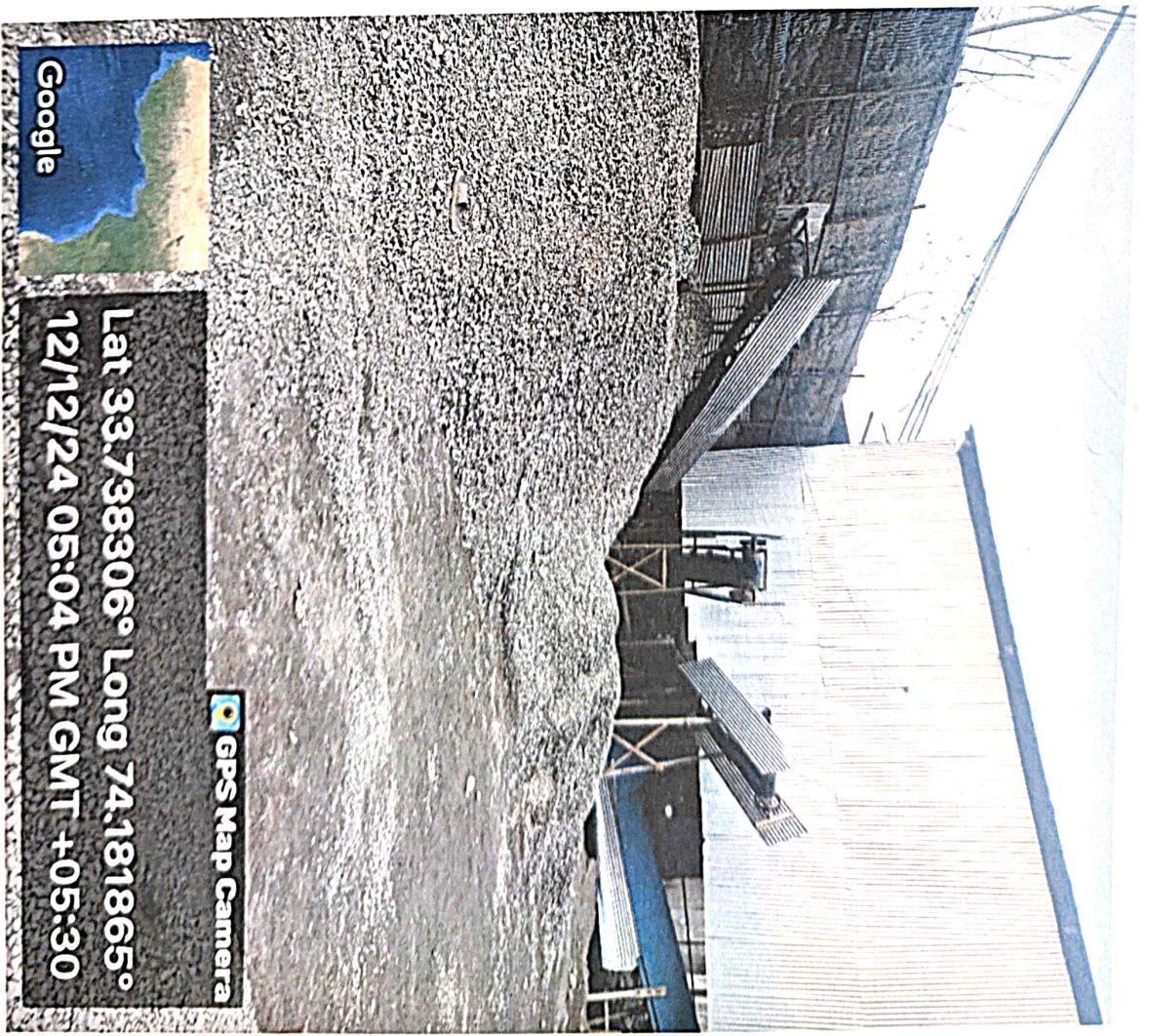
GPS Map Camera

M/s Masood Ahmad Stone Crusher village Kalai, Tehsil Havelli, Poonch

*Masood*

*MAD*

Location : Inside the premises of the Stone Crusher



M/s Mehnaz Stone Crusher village Kalai, Tehsil Haveli, Poonch

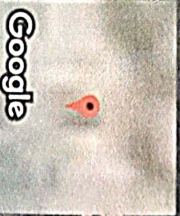
*Mehnaz*

*MND*

Location : Inside the premises of the Stone Crusher

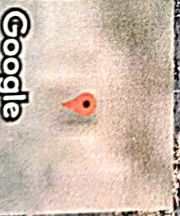
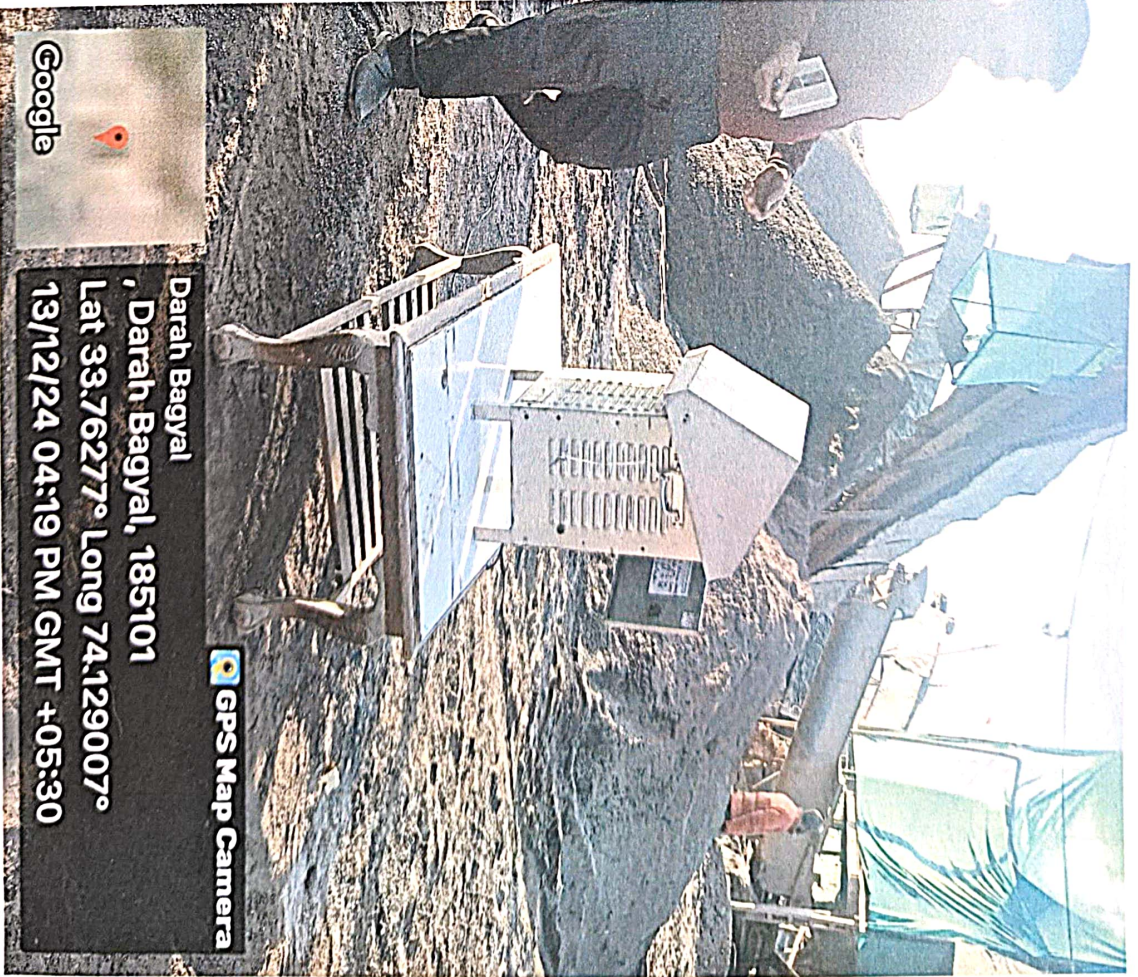


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Darah Bagyal  
, Darah Bagyal, 185101  
Lat 33.76277° Long 74.129007°  
13/12/24 04:20 PM GMT +05:30

GPS Map Camera

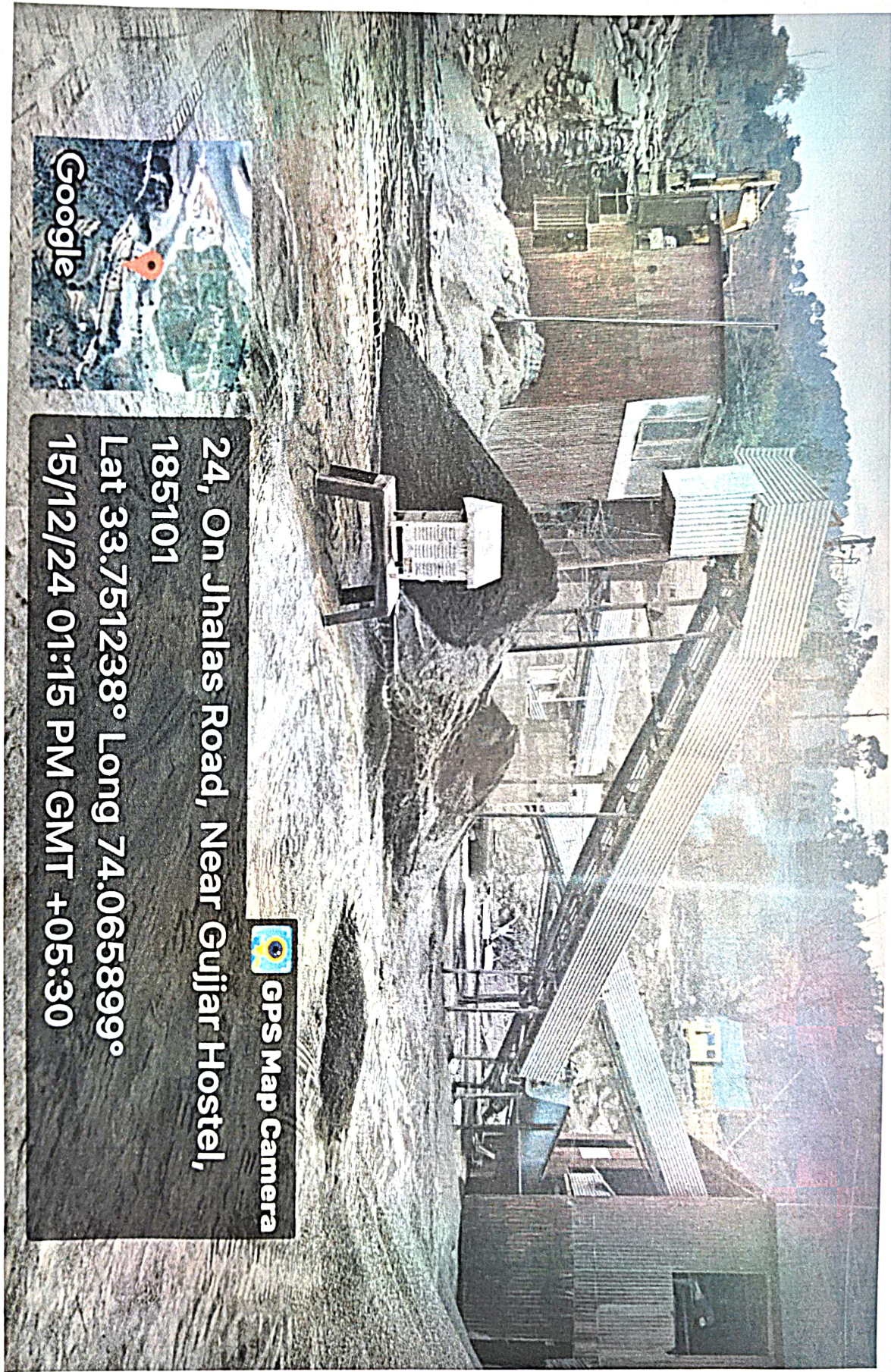


Darah Bagyal  
, Darah Bagyal, 185101  
Lat 33.76277° Long 74.129007°  
13/12/24 04:19 PM GMT +05:30

GPS Map Camera

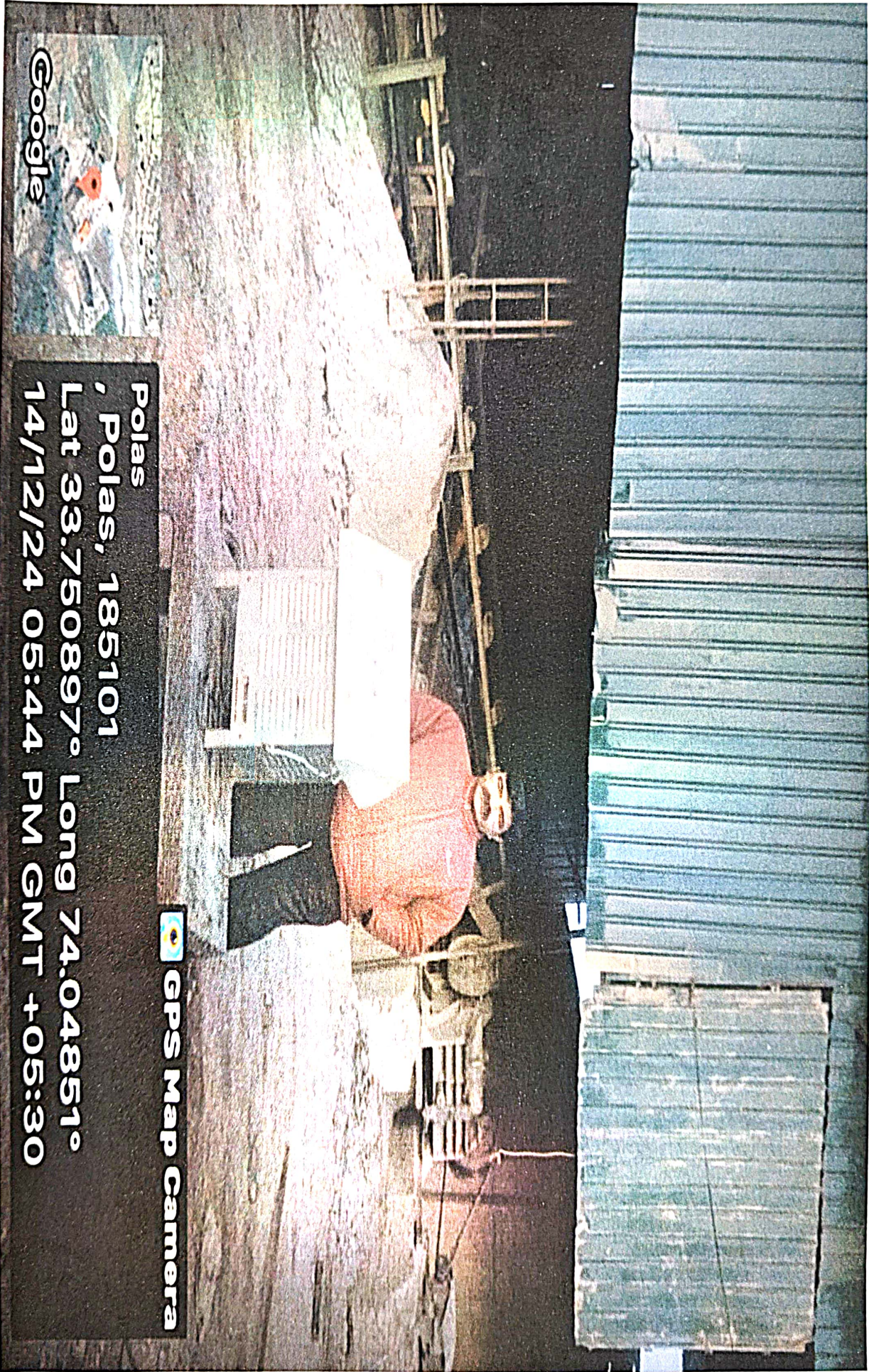
M/s Ghai Stone Crusher village Gundi Drungli Nallah (Kanakote), Poonch

Location : Inside the premises of the Stone Crusher



M/s Ghulam Nabi Mir Stone Crusher village Mangnar Tehsil Haveli, Poonch

Location : Inside the premises of the Stone Crusher



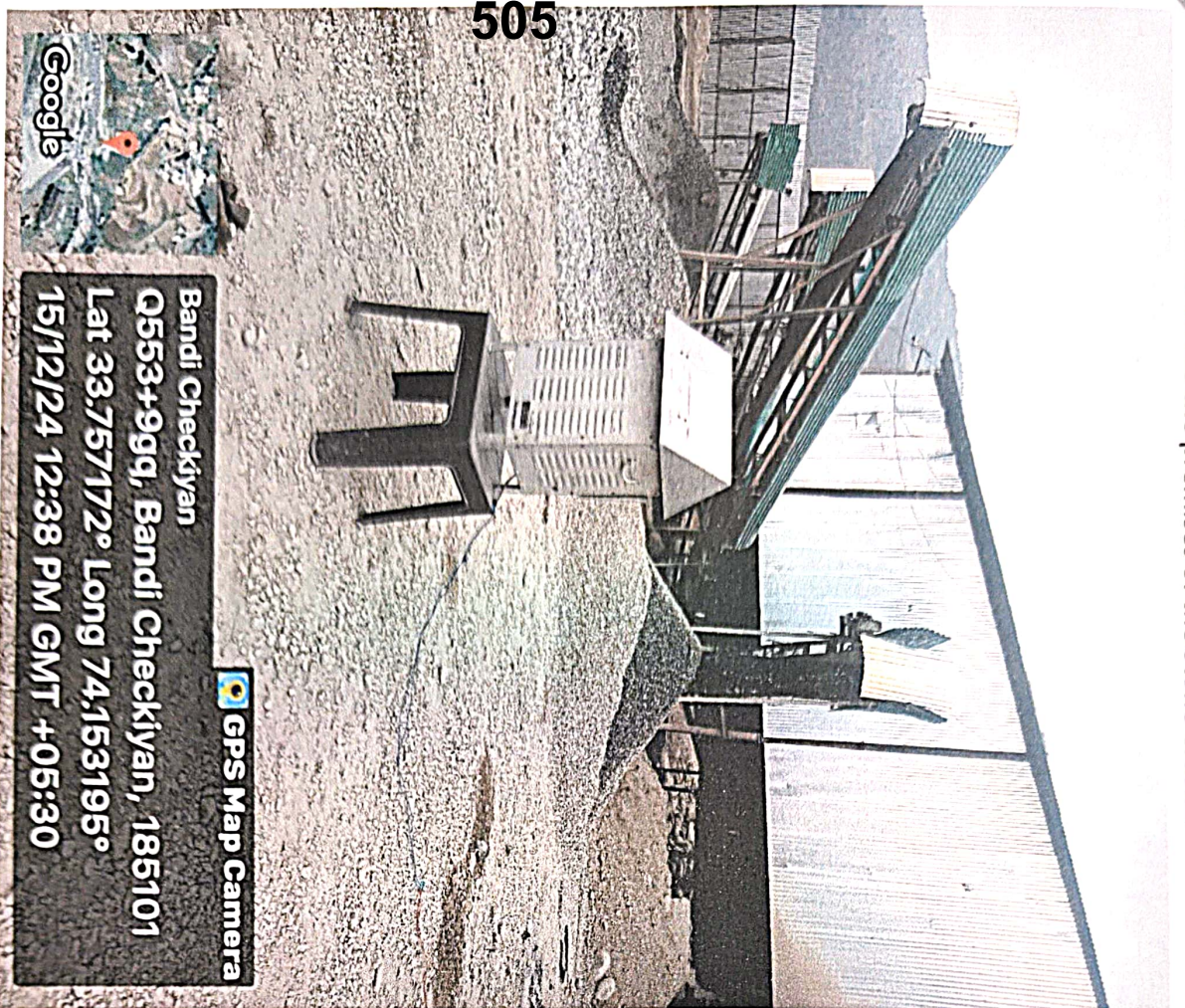
**GPS Map Camera**  
**Polas**  
**, Polas, 185101**  
**Lat 33.750897° Long 74.04851°**  
**14/12/24 05:44 PM GMT +05:30**

M/s Bharat Stone Crusher village Dara Dulian, Haveli, Poonch

*Handwritten signature*

*Handwritten initials*

Location 1: Inside the premises of the Stone Crusher



Location 2: Around the Crusher



M/s MY Stone Crusher village Dingla/Janyar, Bandi Checkiyan Poonch

*Bandi*

*MS*

Location 1: Inside the premises of the Stone Crusher



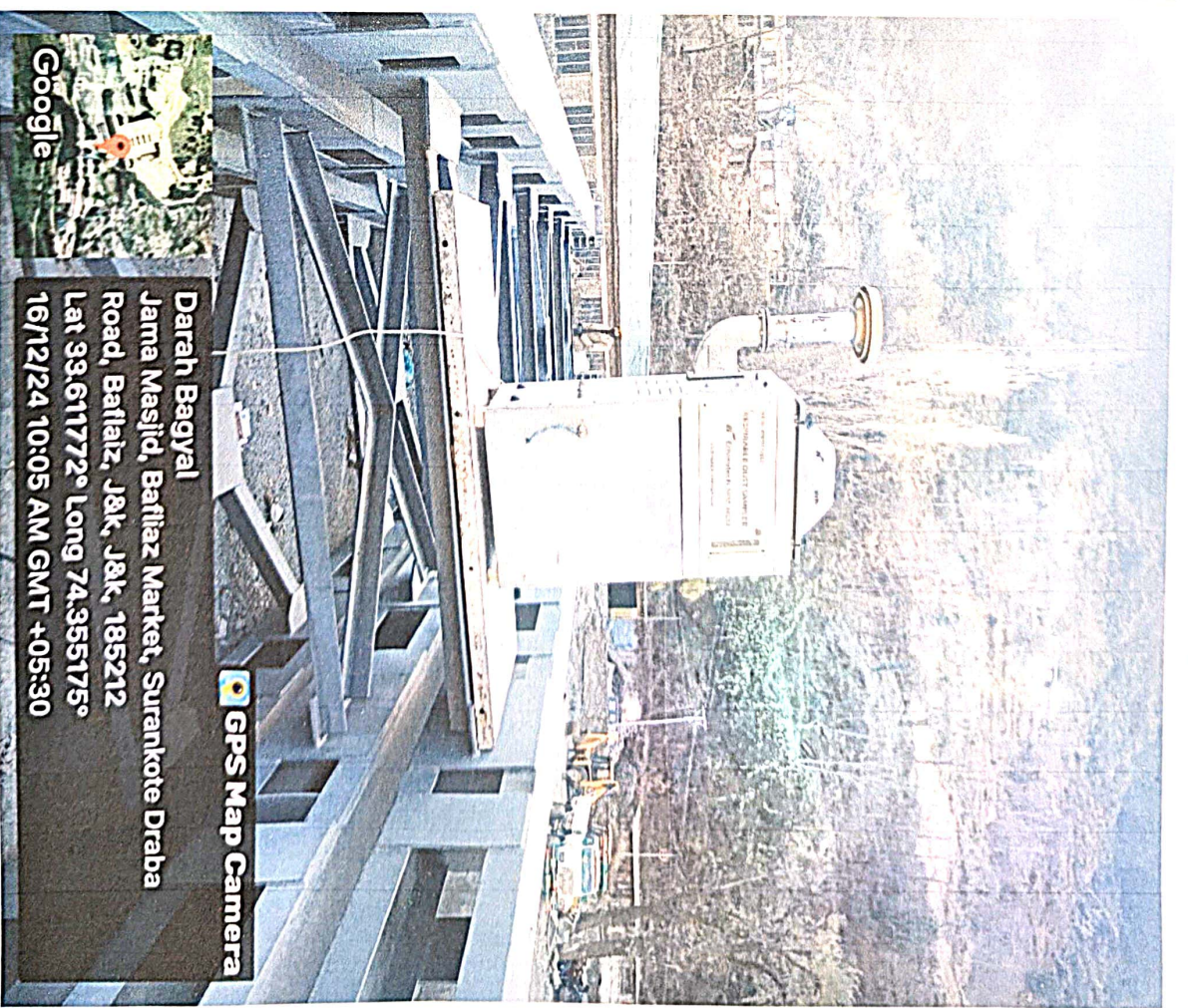
Google

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GPS Map Camera

**Darah Bagyal**  
 Parnai Hydro Project, bafliaz, Bafliaz, J&K, 185212  
 Lat 33.612661° Long 74.353712°  
 16/12/24 10:24 AM GMT +05:30

Location 2: Around the Crusher



Google

GPS Map Camera

**Darah Bagyal**  
 Jama Masjid, Bafliaz Market, Surankote Draba  
 Road, Bafliaz, J&K, J&K, 185212  
 Lat 33.611772° Long 74.355175°  
 16/12/24 10:05 AM GMT +05:30

M/s Patel Engineering Limited village Bufliaz, Surankote, Poonch



Union Territory of Jammu & Kashmir  
**J&K Pollution Control Committee**  
PARVESH BHAWAN, Forest Complex, GLADNI, TRANSPORT NAGAR (NARWAL) JAMMU.

Subject: -Noise Level monitoring report of Stone Crushers at District Poonch w.e.f 12/12/2024 to 17/12/2024  
Ref: - JK/PCC/NGT/2024/1394-1399 Dated: 21-11-2024


S.no	Name of the unit	Location	Geocoordinates	Noise Monitoring Results	Standard Permissible limits in dB(A) for (Day Time)	
01	M/S Himalayan Stone Crusher, Pandhali nalha, at Mohra Bachaj, Surankote, District- Poonch	Near the boundary/entrance when crusher was operational.	Lat: 33.683077° Long: 74.270823°	66.8	55dB(A) (Residential area)	
		Near the house of Mohammad Shabir Shah.	Lat: 33.683482° Long: 74.271977°	51.2		
02	M/S Masood Ahmed Stone Crusher, Village Kalai Tehsil Haveli, District Poonch	Near the boundary/entrance when crusher was operational.	Lat: 33.737800° Long: 74.181050°	67.7		75dB(A) (Industrial area)
		Near the house of parvez Iqbal.	Lat: 33.741303° Long: 74.178984°	46.3		
03	M/S Mehnaz Stone Crusher, Village Kalai, Tehsil Haveli, District Poonch	Near the boundary/entrance when crusher was operational.	Lat: 33.737767° Long: 74.181900°	65.3		
04	M/S Chesti Enterprises Stone Crusher, Village Gundi, Drungli Nallah, Kankote, District Poonch.	Non-Operational				
05	M/S MY Stone Crusher, Village Dingla/Janyar, Bandi Chechyan, District, Poonch.	Near the boundary/entrance when crusher was operational.	Lat: 33.757397° Long: 74.153225°	66.8		55dB(A) (Residential area)
		Near the house of Mohammad Kabir.	Lat: 33.757988° Long: 74.15345°	53.3		
		Near the boundary/entrance when crusher was operational.	Lat: 33.751000° Long : 74.066077	66.0		
06	M/S Gulam Nabi Mir Stone Crusher, Village Mangnar, Tehsil Haveli, District Poonch.	Near the house of Mohinder Kumar.	Lat: 33.750278° Long: 74.067131	48.5		
		Near the boundary/entrance when crusher was operational (No locality was found near the crusher approx. 500 mts).	Lat:33.763164° Long: 74.128927°	66.9		
07	M/S Ghai stone Crusher, Village Gundi, Drungli Nallah, Kankote, District Poonch					

		the crusher approx. 500 mts).				
08	M/S Bharat Stone crusher, Village Dara Dulian, Haveli, District Poonch.	Near the boundary/entrance when crusher was operational (No locality was found near the crusher approx. 500 mts).	Lat: 33.750845° Long: 74.04865°	64.7	75dB (A) (Industrial area)	
09	M/S 79 RCC GREF stone Crusher Village Durgli Nallah, District Poonch	Non-Operational				
10	M/S Patel Engineering Limited, Village Buziaz Surankote, District Poonch	Near the boundary/entrance when crusher was operational.	Lat: 33.612492° Long: 74.354108°	63.9	55dB (A) (Residential area)	
		Around the crusher near the bridge.	Lat: 33.611725° Long: 74.355299°	51.9		

Note: - I. Monitoring was conducted in presence of committee members & Divisional Officer JKPC Poonch.

II. Results found within the permissible limits as per the standard prescribed for Industrial and Residential area for Noise.

III. The crushers at serial no. 02 & 03 are adjacent to each other and are situated nearby same locality, across the river.

  
 I/C Noise Monitoring  
 JKPC Jammu  
 24/12/24



Latitude: 33.76313  
Longitude: 74.128683  
Elevation: 1040.08±11 m  
Accuracy: 5.9 m  
Azimuth: 150° (SE)  
Pitch: -1.1° (1.2°)  
Time: 12-07-2024 12:06  
Note: M/S GHAI STONE CRUSHER GUNDI

510



511



Latitude: 33.763131  
Longitude: 74.128656  
Altitude: 1002.4±11 m  
Accuracy: 538.2 m  
Azimuth: 115° (SE)  
Pitch: -1.5° (-1.0°)  
Time: 12-07-2024 12:07  
Note: M/S GHAI STONE CRUSHER GUNDI

Powered by AngleCam

512



513



Latitude: 33.76322  
Longitude: 74.12884  
Elevation: 1040.08±15 m  
Accuracy: 24.8 m  
Azimuth: 106° (E)  
Pitch: 6.8° (0.8°)  
Time: 12-07-2024 12:12  
Note: M/S GHAI STONE CRUSHER GUNDI

Powered by AngleCam

514



Latitude: 33.763259  
Longitude: 74.128807  
Elevation: 1040.07±15 m  
Accuracy: 9.5 m  
Azimuth: 68° (E)  
Pitch: 5.4° (3.0°)  
Time: 12-07-2024 12:11  
Note: M/S GHAI STONE CRUSHER GUNDI

Powered by AngleCam